

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **12.01.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)

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02:00 pm

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 201/2023 IA No. 660,661,779,857, 1124, 1165/2023	Earthin Projects Ltd Vs Indu Projects Ltd. & 3 Ors.	Mr. Kumar Anurag Singh	Mr. VVSN Raju- R1, R2 Mr. MV Swaroop- R3 Mr. Pranava Charan- R4

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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